

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:152
ANSWERED ON:01.08.2011
TRADE RESTRICTIONS BY EU
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the trade restriction actions that were imposed by the Government to check imports to protect the domestic industry;
- (b) whether the European Union has pointed out that restrictions on imports imposed by India in the aftermath of the global economic crisis have been a bit intense and need to be looked into;
- (c) if so, the reaction of the Government thereto; and
- (d) whether the Government has agreed to remove any of these restrictions and if so, the details and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a): No trade restrictive measures have been imposed on imports from EU.
- (b) to (d): Does not arise.